

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF K.C. DIAMONDS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	K.C. DIAMONDS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	22/09/1975
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES-MUMBAI (Ministry of Corporate Affairs)
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51900MH1975PTC018567
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B/4 HERMES HOUSE OPERA HOUSE M PARMANAND MARG MUMBAI MH 400004 IN
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 rd January, 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: MR. GIRISH KRISHNA HINGORANI REGISTRATION NO. IBBI/IPA-002/IP- N00842/2019-2020/12695 ADDRESS: 5 C MEHTA SADAN, S H PARELKAR MARG, DADAR, MUMBAI 400028, MAHARASHTRA, INDIA. EMAIL ID: girish2207@rediffmail.com Mobile No: 9820099783
8	LAST DATE FOR SUBMISSION OF CLAIMS	21 st February, 2020

Notice is hereby given that the K.C. DIAMONDS PRIVATE LIMITED has commenced voluntary liquidation on 23rd January, 2020.

The stakeholders of K.C. DIAMONDS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 21st February, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


MR. GIRISH KRISHNA HINGORANI
Liquidator
Date: 24th January, 2020
Place: Mumbai

